

DIVISION BENCH

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/25(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th February, 2021, 10:30 A.M

Name of the Company	ABIS SOFTWARE SERVICES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Shashi Agarwal, PCA] For the petitioner
1. Mr. C. M. Karlmarx, Dy. RoC, WB] For the RoC, WB

ORDER

1. Ld. Authorised Representative for the petitioner is present. Dy. Roc, WB from the Office of the RoC, WB is present.
2. List this matter on 14/04/2021 for RoC's report.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**